

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

2. C.P.(IB)-795(MB)/2020

CORAM: SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.03.2020**

NAME OF THE PARTIES:-S. P. Infrastructure

V/s

Sigtia Constructions Pvt. Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

None present. List this matter on 02.04.2020.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)

/RS/